## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. †821

TO BE ANSWERED ON THE 7<sup>TH</sup> FEBRUARY, 2017/ MAGHA 18, 1938 (SAKA)
ANTI-DOWRY LAW

† 821. SHRI PRATAPRAO JADHAV: SHRI LAXMAN GILUWA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether cases of misuse of anti-dowry law has been reported in the country;
- (b) if so, the reaction of the Government in this regard; and
- (c) the details of the corrective steps taken by the Government to check misuse of anti-dowry law?

#### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (c): As per the information provided by the National Crime Records Bureau (NCRB), a total of 361 cases under the Dowry Prohibition Act, 1961 were registered in which final reports were submitted as false and 293 cases were registered in which final reports were submitted as mistake of fact or of law under the Dowry Prohibition Act, 1961 during 2015. State/UT wise such data during 2015 is enclosed as Annexure-I.

As per the seventh schedule to the Constitution of India `Police` and `Public Order` are State subjects and as such, the primary responsibility

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of prevention, detection, registration, investigation and prosecution of crime, lies with the State Governments/ Union Territory Administrations.

Ministry of Home Affairs has issued advisories from time to time to curb the misuse of section 498A of IPC and also for combating crimes against women. These advisories are available on www.mha.nic.in.

# State/UT wise cases in which final report ended as false and cases in which final report submitted as mistake of fact or of law under the Dowry Prohibition Act, 1961 during 2015

SL	State/UT 2015		
	·	cases in which final report ended as false	cases in which final report submitted as mistake of fact or of law
1	Andhra Pradesh	7	1
2	Arunachal Pradesh	0	0
3	Assam	0	0
4	Bihar	148	133
5	Chhattisgarh	0	0
6	Goa	0	0
7	Gujarat	0	1
8	Haryana	5	0
9	Himachal Pradesh	0	0
10	Jammu & Kashmir	1	0
11	Jharkhand	51	47
12	Karnataka	108	19
13	Kerala	1	0
14	Madhya Pradesh	0	0
15	Maharashtra	1	1
16	Manipur	0	0
17	Meghalaya	0	0
18	Mizoram	0	0
19	Nagaland	0	0
20	Odisha	12	24
21	Punjab	2	0
22	Rajasthan	5	0
23	Sikkim	0	0
24	Tamil Nadu	0	58
25	Telangana	0	0
26	Tripura	0	0
27	Uttar Pradesh	19	8
28	Uttarakhand	0	0
29	West Bengal	0	0
	TOTAL STATE(S)	360	292
30	A & N Islands	0	0
31	Chandigarh	0	1
32	D&N Haveli	0	0
33	Daman & Diu	0	0
34	Delhi UT	1	0
35	Lakshadweep	0	0
36	Puducherry	0	0
	TOTAL UT(S)	1	1
	TOTAL (ALL INDIA)	361	293

Source: Crime in India